

HIGH COURT OF JAMMU AND KASHMIR

Office of the Registrar General at Srinagar)

NOTIFICATION

No: 511195

DATED : 12.07.2016

In continuation to Notification NO: 510 Dated 04.07.2016, it is notified for the information of all concerned that the interview for the post of Reader in the Hon'ble High Court of J&K scheduled to be held on 14th and 16th July, 2016 is postponed. The future dates will be communicated in due course of time.

By Order.

(M.K. Hanjura)
Registrar General

NO: 15033-15041/16 Dated: 12-07-2016

Copy to :

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
...for information of His Lordship
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
...for information and with the request to display the same in the High Court premises on various places for information of the all concerned.
5. Director Information, J&K, Srinagar
....with the request to get the notification published in two English Daily Newspapers having wide circulation in Jammu and Kashmir State as well as through print media.
6. Incharge NIC, Srinagar for uploading the same on the Hon'ble High Court website.

Registrar General